

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No.1566 of 1996

(7)

New Delhi, dated the 25th April, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)

1. Shri Mahinder Singh,  
S/o Shri Hoshiar Singh.
2. Shri Jagbir Singh,  
S/o Shri Shankar Lal,  
R/o 'Guar Bhanwan',  
Gali No.40, Sadh Nagar-II,  
New Delhi-110045. .... APPLICANTS

By Advocate: Shri Yogesh Sharma

VERSUS

1. Union of India through  
the General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. The Divl. Railway Manager,  
Northern Railway,  
Bikaner Divn.,  
Bikaner  
Rajasthan.
3. The Asst. Engineer,  
Northern Railway,  
Rewari,  
Haryana. .... RESPONDENTS

By Advocate: Shri Rajeev Sharma

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

I have heard applicant's counsel  
Shri Yogesh Sharma and respondents' counsel  
Shri Rajeev Sharma.

2. Both counsel agree that this O.A. may be disposed of with a direction that subject to availability of work the respondents should consider re-engaging the applicant, who presently stands disengaged, in preference to outsiders and those with overall lesser length of past service, and in accordance with rules.
3. With the above direction, this O.A. stands disposed of accordingly. No costs.

*Adige*  
(S.R. ADIGE)  
Member (A)

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